

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR DR. K.ARUL

Criminal Appeal No(s). 1415/2014

JASBIR @ JASSU

Appellant(s)

VERSUS

STATE OF HARYANA
(with office report)

Respondent(s)

WITH

Cr1.A. No. 719/2015

(With appln.(s) for exemption from filing c/c of the impugned judgment and Interim Relief and Office Report)

Date : 16/12/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Bankey Bihari Sharma,Adv.

For Respondent(s)

Mr. Sanjay Kumar Visen,Adv.

UPON hearing the counsel the Court made the following
O R D E R

There is sole respondent for whom, service got completed.

No additional documents have been filed.

The appeal now be processed to be listed before the
Hon'ble Court, as per rules.

(DR. K.ARUL)
Registrar